

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 179 of 2019

IN THE MATTER OF:

State Bank of India & Anr.

...Appellants

Versus

Visa Infrastructure Ltd.

...Respondents

Present

For Appellants:

Mr. Ramji Srinivasan, Senior Advocate with Mr. PBA Srinivasan, Mr. Parth Tandon and Ms. Ichchha Kalash, Advocates for SBI.

For Respondent:

Mr. S.N. Mukherji, Senior Advocate with Mr. Rakesh Sinha, Mr. Jeemon Raju, K. Ms. Nikita Jhunjunwala and Mr. Sabyasachi Chaudhary, Advocates.

ORDER

04.03.2020 Let the matter to be not treated as part heard/tied up matter and be listed before the appropriate Bench 'for hearing' on **31st March, 2020** after taking approval of the Hon'ble Chairperson.

**[Justice S.J Mukhopadhaya]
Chairperson**

Ash/SR/RR